

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE CHENNAI**

ORIGINAL APPLICATION No. 13 of 2026

Dr. A Subramanian Ph.D
1/175A Ayyappan Street Kovalam Road
Kelambakkam - 603 103
Chengalpattu

.....Applicants.

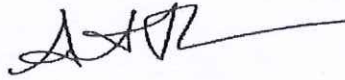
--Vs--

Tamil Nadu Pollution Control Board.
No.76, Mount Salai, Guindy,
Chennai-600032.

.... Respondent.

INDEX

Sl.No	Annexure	Description	Page No.
1.		REPORT SUBMITTED ON BEHALF OF THE SECOND RESPONDENT - TAMIL NADU POLLUTION CONTROL BOARD.	1-3
2.	Annexure-I	Photographs taken during the time of inspection.	4



**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

THEORY OF THE EARTH

OF THE EARTH AND ITS HISTORY

The theory of the earth is a branch of geology which deals with the origin and development of the earth and its various parts. It is a science which seeks to explain the processes which have shaped the earth and its history.

The theory of the earth is based on the study of the earth's structure and its various parts. It is a science which seeks to explain the processes which have shaped the earth and its history.

THE EARTH'S STRUCTURE

The earth's structure is divided into three main parts: the crust, the mantle, and the core. The crust is the outermost layer of the earth, and it is composed of various rocks and minerals. The mantle is the layer below the crust, and it is composed of molten material. The core is the innermost layer of the earth, and it is composed of molten material.

The earth's structure is divided into three main parts: the crust, the mantle, and the core. The crust is the outermost layer of the earth, and it is composed of various rocks and minerals. The mantle is the layer below the crust, and it is composed of molten material. The core is the innermost layer of the earth, and it is composed of molten material.

THE EARTH'S HISTORY

The earth's history is a long and complex process. It began with the formation of the earth, and it has continued ever since. The earth's history is divided into three main periods: the primary, the secondary, and the tertiary. The primary period is the earliest period of the earth's history, and it is characterized by the formation of the earth's crust and the mantle. The secondary period is the middle period of the earth's history, and it is characterized by the development of the earth's core. The tertiary period is the latest period of the earth's history, and it is characterized by the development of the earth's surface.

THE EARTH'S SURFACE

The earth's surface is the part of the earth that we live on. It is composed of various rocks and minerals, and it is shaped by various processes. The earth's surface is divided into three main parts: the land, the water, and the air. The land is the part of the earth's surface that is not covered by water. The water is the part of the earth's surface that is covered by water. The air is the part of the earth's surface that is covered by air.

Report submitted on behalf of the Second Respondent - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) in Original Application No. 13 of 2026, filed by Dr. A. Subramanian before the Hon'ble National Green Tribunal, SZ, Chennai.

On 03.02.2026, the Hon'ble National Green Tribunal (SZ) has issued notices to the respondents for filing their reports. In this regard, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, S.Vasuki, Daughter of Thiru.P.K.Somasundaram, having office at No.76, Mount Salai, Guindy, Chennai-600 032, submits the report on behalf of the 2nd respondent herein.

The Applicant has filed the OA before the Hon'ble National Green Tribunal with following prayers:

- “1. Issue an immediate conditional order requiring the Respondents to remove the nuisance, stop the discharge of sewage, and clear the illegally dumped solid waste within a specified time.
 2. Take necessary action to restrain the Respondents from trespassing on the property and causing further nuisance.
 3. Initiate an inquiry into the matter to gather evidence and take appropriate action as per the provisions of the law.
 4. If the nuisance continues, to ensure that the necessary steps are taken to remove it at the expense of the defaulting parties, as provided by law”.
- A. The allegations by the Applicant is continuously causing environmental pollution and groundwater contamination arising from untreated sewage, wastewater and unsegregated solid waste discharged into open lying area adjoining Ayyappan Street, Kovalam Road, Kelambakkam, Tirupporur Taluk, Chengalpattu District.

B. Based on the allegations, the DEE, Maraimalai Nagar, the site was inspected on 19.05.2026 and the following observations were made.

1. Municipal Solid Waste generated from the residential area of the petitioner is dumped in the open land next to applicant house.
2. The sewage generated from the residential area of the petitioner is also discharged through storm water drain to the said open land.
3. Water sample from nearby Kelambakkam Periya Kuttai and Borewell water from the petitioner residential flat was collected and submitted for analysis to TNPCB Laboratory. ROA is awaited. Photographs taken during inspection is enclosed as **Annexure**.

C. A Letter has been addressed by the DEE, Maraimalai Nagar to the Block Development Officer, Thiruporur Panchayat Union vide Lr.No.DEE/TNPCB/MMN/OA No.13/2026 dated 26.05.2026, to stop the sewage discharge, solid waste accumulation and environmental hazard and to ensure 100% collection of Solid waste being generated within its jurisdiction with proper segregation, door to door collection, processing and disposal and comply with the Solid Waste Management Rules, 2026 as amended.

D. The Thiruporur Panchayat Union has been requested to furnish action plan for collection, processing and disposal of municipal solid waste from the above village panchayat areas at the earliest and to immediately stop the dumping and burning of municipal solid waste and disposal of sewage into Water body of Kelambakkam Periya Kuttai from the residential areas.

This report is submitted to the Hon'ble National Green Tribunal (Southern Zone) in compliance of the directions passed by the Hon'ble Tribunal, the TAMIL

NADU POLLUTION CONTROL BOARD (TNPCB) will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

Dated at Chennai, on this the 24th day of June, 2026.

S. Venu 25.6.26
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
76, MOUNT SALAI, GUINDY,
CHENNAI - 600 032.

NGT O.A.No.13 of 2026 filed by Subramanian A, Sri Santhu Sadan, Door No.1/175A, Ayyappan Street, Kovalam Road, Kelambakkam, Thiruporur Taluk, Chengalpattu District

Annexure

Photographs taken during Inspection



**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 13 of 2026(SZ)

Dr. A Subramanian Ph.D
1/175A Ayyappan Street Kovalam Road
Kelambakkam - 603 103
Chengalpattu

.....Applicant.

Vs

Tamil Nadu Pollution Control Board
Chennai – 600 032.

...Respondent

**Report submitted by the Second Respondent -
TAMIL NADU POLLUTION CONTROL
BOARD**

Date of filing : 24.06.2026

Date of hearing: 25.06.2026



Thiru.S.Sai Sathya Jith,
Advocate for 2nd Respondent: TNPCB.